

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 201  
CP No. 85/241(1)-242(1)/JPR/2019  
Under Section 241(1)-242(1) of  
Companies Act, 2013

**In the matter of:**

**M/s Mewar Hi Tech Engineering Ltd. & Anr.**

...Petitioners

**Versus**

**Udaipur Chamber of Commerce and Industry Udaipur & Ors.**

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Nivedita R Sarda, Adv.  
For the Respondent : Kartavya Shukla, CA

**ORDER**

Heard Ms. Nivedita R Sarda, Adv. appearing on behalf of the Petitioners.  
Mr. Kartavya Shukla, CA appeared on behalf of the Respondents. Written  
submissions have been filed by both the parties.

**Submissions heard; order reserved.**

Sd-

(Rajeev Mehrotra)  
Technical Member

Sd-

(Deep Chandra Joshi)  
Judicial Member

July 03, 2024